### [Shri Annasaheb P. Shinde.]

Retail) Price Control (Amendment) Order, 1975 (Hindi and English versions) published in Notification No G.S.R. 402(E) in Gazette of Indua dated the 10th July, 1975 under subsection (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. [See No. LT-9807/75.]

STATEMENT RE NOT LAYING OF HINDI VERSION OF 'WHY EMERGENCY'

THE DEPUTY MINISTER IN THE MINISTERY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the publication entitled 'Why Emergency'. [Placed in Library. See No. LT-9802/75.]

THE MINISTER OF WORK AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAM-AIH) : On behalf of Shri Sukhdev Prasad I beg to lay a statement.....

MR. SPEAKER: I am not accepting anybody else to make a statement on his behalf unless I am informed about it and this will not be considered as laid on the table.

I have given two warnings in the last session. If he comes tomorrow he can lay it tomorrow. Please see that I am informed if he authorises somebody.

#### RAMPUR RAZA LIBRARY RULES

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DE. PARTMENT OF CULTURE (SHR) D. P. YADAV): I beg to lay on the Table a copy of the Rampur Raza Rules, 1975 Library (Hindi and English versions) published in Notification No. G.S.R. 357(E) in Gazette of India dated the 26th June, 1975 under sub-section (3) of section 27 of the Rampur Raza Library Act, 1975. [Placed in Library. See No. LT-9803/75.]

# PARLIAMENTARY COMMIT-TEES-SUMMARY OF WORK

# 11.03 hours.

SECRETARY-GENERAL: I beg to lay on the Table a copy of the Parliamentary Committees—Summary of Work pertaining to the period 1st June, 1974 to 31st May, 1975.

#### ASSENT TO BILLS

SECRETARY-GENERAL: Sir I lay on the Table the following six Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 11th April, 1975:---

- 1. The Appropriation (No.2) Bill, 1975.
- 2. The All-India Services (Amendment) Bill, 1975.
- 3. The Former Secretary of State Service Officers (Conditions of Service) Amendment Bill, 1975.
- 4. The Finance Bill, 1975.
- 5. The Tobacco Cess Bill, 1975.

6. The Nagaland Appropriation (No. 2) Bill, 1975.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Raiya Sabha. of the Follow. ing seven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 11th April, 1975:---

- 1. The Constitution (Thirty-seventh Amendment) Bill 1975.
- 2. The All-India Services Regulations (Indemnity) Bill, 1975.
- 3. The Tokyo Convention Bill, 1975.
- 4. The Rampur Raza Library Bill, 1975.
- 5. The Consitution (Thirty-sixth Amendment) Bill, 1975.